Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN: U24129KA1994PTC016040 Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS
Summary as on 3rd December 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

Amount in Rs.

		Name of the Creditor	Details of Claim Received		Details of Claim Admitted										
S	.No		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC	Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1	VWF Industries Private Limited	02.07.2025	3,07,200	-	Operational	-	-	No	-	-	-	3,07,200	-	Note 1
		Total		3,07,200									3,07,200		

1. The rental agreement dt 30th Jan. 2023 does not contain any provisions relating to claims in respect of default in payment of rent / and treatment of revocation of rent free period (Feb 23 to Apr 23) & compensation claim (50% of rent for 6 months from Feb 23 to Jul 23). Since, the balance dues have been adjusted against the rental deposit, the claim admissible is NIL.